

(1)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/169&170/CAA/2018
NAME OF THE PETITIONER(S) : Utility Projects and services pvt ltd
NAME OF THE RESPONDENTS : Utility & facility management services pvt ltd
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	J. B. HARIKRISHNA .	PCS	
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ORDER

Representative for the Applicant present. Heard. **Order reserved.**

MS

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)